

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 104**  
**CA(CAA)-66/2021**

**IN THE MATTER OF:**

**Minda I Connect Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs**

**Minda Industries Ltd.**

... **Respondent**

**Under Section: 230-231**

**Order delivered on 02.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Saurabh Kalia, Adv, Devesh Vasisht, PCS and Priyanka, PCS**

**ORDER**

On the request of the Petitioner's counsel, list the matter for filing the supplementary affidavit, on the point of investigations and enquiry pending against the company as required under Section 230(2) of the Companies Act, 2013.

List the matter on 12<sup>th</sup> July 2021.

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**(L. N. GUPTA)  
MEMBER (T)**

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**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**